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KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE, GANDHI NAGAR, ERNAKULAM – 682 020

www.keralapcb.org

File No. PCB/RO-EKM/ GEN- 276/2020

02.10.2020

From

The Chief Environmental Engineer

To

The Chairman

State Level Monitoring Committee (NGT)

Sub: Removal of Debris from Kayal – M/s Alfa Serene Flats at Maradu-O A 12-2020
-Reg.

Ref: 1. Instruction given by your good self during the visit on 30.09.2020.

Respected Sir,

As instructed by your good self during the visit at the demolition site of the apartment M/s Alfa Serene at Maradu I may report as follows,

The site was inspected on 03.09.20 along with your good self. Though no report on action plan or action taken on the activities of removal of debris remains from the Kayal, have been submitted by the Secretary, Maradu Municipality, it was appeared during the visit that the removal of debris from Kayal has been completed. They were using JCB type earth mover as seen in the photographs enclosed which was identified by the surveillance team of Regional Office during their visits, the intimation letters on which were already submitted. It was informed by the contractor that the removal of debris was being carried out during the period from 24.08.2020 to 15.09.2020. It was also found that some more portion of the artificially constructed mud bund is protruded into the Kayal but cannot be ensured whether this is illegal as no details on extent of land area acquired by the apartment in question which need to be verified by the revenue department.

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It was also seen that dredged debris (mud/brick etc.) deposited at the site which need to be removed urgently as it can cause leachate during heavy rain. Also, Sri. Muhammad, Kattingal House, Nettoor who was present at the site during the visit informed that the Gate of the property is always kept open which allow antisocial people enter in to the premise and make annoyance to the public residing nearby. Copy of photographs taken on 01.09.2020, 04.09.2020, 08.09.2020 by surveillance squad and during the visit of the Hon'ble Justice A V Ramakrishna Pillai on 30.09.20 are attached.

This is for information and further directions

Yours faith fully

M A BAIJU Digitally signed by M A BAIJU
Date: 2020.10.02 22:39:08 +05'30'

Chief Environmental Engineer

Encl as above.

- Copy to:
1. The Member Secretary, KSPCB, Thiruvananthapuram.
 2. The District Collector, Ernakulam
 3. The Sub Divisional Magistrate, Kochi
 4. The Secretary, Maradu Municipality **(For urgent action taken report about removal and transfer of debris)**
 5. The Environmental Engineer, District Office-1, Ernakulam.



Hon'ble Justice A V Ramakrishna Pillai (Chairman, SLMC) visiting the Site on 30.09.2020



View of Kayal Bank on 30.09.2020



Mud, debris dredged from the Kayal (Photograph on 30.09.2020)



Reinforced Concrete Debris removed from the Kayal on 01.09.2020



Debris removal using JCB (Photograph on 04.09.2020)



Reinforced Concrete Debris removed from the Kayal on 08.09.2020